

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.953/2020

This the 23th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**



MOOLCHAND,
WORKING AS PHARMACIST,
GROUP C', AGED 45 YEARS,
S/o SHRI MANGU RAM,
R/O FLAT NO. 311 BLOCK-14,
PWD FLATS, SECTOR-3
DWARKA-110078.

... Applicant

(through Advocate: Shri Ashish Nischal)

VERSUS

1. GOVERNMENT OF NCT OF DELHI
THROUGH ITS CHIEF SECRETARY
5th LEVEL, 'A' WING
DELHI SECRETARIAT
IP ESTATE,
NEW DELHI-110002
2. THE SECRETARY
DEPARTMENT OF HEALTH AND FAMILY WELFARE
9TH LEVEL A WING
DELHI SECRETARIAT
IP ESTATE, NEW DELHI-110002.
3. THE DIRECTOR GENERAL (PRISONS)
(DISCIPLINARY AUTHORITY)
GOVERNMENT OF NCT OF DELHI,
O/O THE DIRECTOR GENERAL (PRISONS)
PRISON HEADQUARTERS, JANAKPURI,
NEW DELHI-110064. ... Respondents

(through Advocate: Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member (J):**

At the outset, Shri Ashish Nischal, learned counsel for the applicant seeks permission to withdraw the OA. Allowed. OA stands dismissed as withdrawn.

**(Aradhana Johri)
Member (A)****(R.N. Singh)
Member (J)***ravi/cc/uma/anjali/*